Name of the Corporate Debtor: Max Heights Township and Projects Private Limited; Date of Commencement of CIRP: 07-03-2023; List of Creditors as on: 05-07-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

## (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No. Summary of Claims Received **Summary of Claims Admitted** Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) No. of Claims % Share in Total Amount No. of Claims Amount Amount of Claims Admitted Secured financial 0 1 0.00 NA creditors belonging to any class of creditors 2 Unsecured financial 25 47314386 25 44601519 33.98 0 0 0 Annexure 2 creditors belonging to any class of creditors 3 Secured financial 5 90790132 5 84306522 64.23 5000000 0 0 Annexure 3 creditors (other than financial creditors belonging to any class of creditors) 4 Unsecured financial 0.00 0 NA creditors (other than financial creditors belonging to any class of creditors) 5 Operational creditors 0.00 0 NA (Workmen) 6 Operational creditors 0.00 0 NA (Employees) 7 Operational creditors 2 1552555097 2 0 0.00 1549159772 0 0 Annexure 7 (Government Dues) 8 Operational creditors 0.00 0 NA (other than Workmen and Employees and Government Dues) 9 Other creditors, if 2351316 2351316 1.79 1 1 0 Annexure 9 any, (other than financial creditors and operational creditors) Total 33 1693010931 33 131259357 100.00 1554159772 2712866 0